(b) The opinin exported and the export prices during the above period were as follows:—

Year	Exports (in tonnes)	Export price rate (per unit of morphine per kg. in US\$)
1976-77	1017	4.9
1977-78	978	6.0
1978-79	852	6.0
1979-80	796	6.0 (An incentive quantity rebate of 25% was allowed for additional purchases made over certain base quantities).

- (c) The information is being collected and will be laid on the Table of the House.
- (d) to (f). The exports of opium from India have fallen on account of stiff competition from countries producing poppy straw and its concentrate and the world over-supply situation of opiate raw-materials. This has lead to accumulation of stocks of opium in the country. In order to induce the buyers to make larger purchases of Indian opium, the export price of opium has been reduced and incentive rebates have been offered to promote the exports.

Import of Coconut Oil

909. PROF. P. J. KURIEN:
SHR1 K.A. RAJAN:
Will the Minister of COMMERCE
be pleased to state:

(a) what is the present import policy with regard to coconut oil;

- (b) whether a private party was allowed to import coconut oil against the accepted policy;
- (c) if so, the quantity and the details and the reasons for allowing such import;
- (d) whether Government have received representation requesting for total ban of import of coconut oil; and
- (e) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCL (SHRI KHURSEED ALAM KHAN): (a) Import of account oil is canalised through State Trading Corporation of India Ltd. There is also a limited provision for its import as import replenishment under the import policy for Registered Exporters.

- (b) and (c). There have been some imports of coconut oil by private parties. Complete information in this regard is being collected and will be laid on the Table of the House.
 - (d) Yes, Sir.
- (e) There is no proposal for any imports being made by the canalising agency during 1981-82.

Loans to poors by Nationalised Banks 910. SHRI BHERAVADAN K. GADHAVI: Will the Minister of FINANCE be pleased to state:

- (a) whether nationalised banks are showing complete apathy to the poorer in their demand for loans;
- (b) whether it is fact that for this they (Banks) give excuses of arrears and non-recovery; and